

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UN-STARRED QUESTION NO.4245
TO BE ANSWERED ON 13.12.2019

Ban on Plying of Old Vehicles

4245. SHRI SHANMUGA SUNDARAM K.:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether recently the National Green Tribunal (NGT) has passed orders regarding ban on plying of petrol vehicles that are more than 15 years old and also of such diesel vehicles which are more than 10 years old in Delhi;
- (b) if so, the details thereof;
- (c) whether the Union Government has sought the implementation of these orders by the Delhi Government and if so, the details thereof;
- (d) if not, the expected time limit within which the State Government ought to comply with the orders of NGT; and
- (e) whether the State Government of Delhi has requested the Ministry for any kind of assistance in implementing these orders and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) to (e) Hon'ble National Green Tribunal (NGT) in its order dated 07.04.2015 and subsequently Hon'ble Supreme Court vide order 29.10.2018 have imposed ban on plying of 10- years old diesel and 15-year-old petrol vehicles in Delhi-NCR. Transport Department of Delhi-NCR is implementing the order and the list of such vehicles is maintained and can be accessed at website of Delhi Transport Department URL link (transport.delhi.gov.in).
